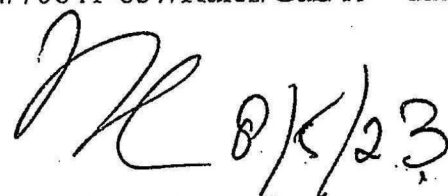


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

OFFICE ORDER

In supersession of Order No.33915-33935/Admn.-I/P&T/HQs/2023 dated 28.04.2023 Ms. Manju Gandhi, JA (EC:13804), Protocol Branch (Central), THC, Delhi is hereby directed to look after the work related to 'Public Relation Officer, Tis Hazari Courts' in addition to the work already assigned to her.

All the Ahlmad (s) / Asstt. Ahlmad (s) of the Criminal Courts (Central) are directed to modify the endorsement on the summons being issued to Doctors / FSL and other experts as mandated vide order No.2124/70641-657/Rules/Gaz/19 dated 24.09.2019, accordingly.



(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi.

No. 16880 - 17010 /Cir/P&T/Admn-II/HQs/2023 Dated, Delhi the 10 8 MAY 2023

Copy forwarded for information and necessary action to:

1. Ld. Officer-in-charges of all the Branches, Central District, THC, Delhi.
2. Ld. Judicial Officers (DHJS/DJS), Criminal Courts (Central), THC, Delhi.
3. Sr. AO(J)/AO(J)/Branch-in-charges of all the Branches, Central District, Tis Hazari Courts, Delhi.
4. PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
5. The Branch-in-charge, Care Taking Branch (Central), THC, Delhi with the directions to affix on *Notice Board* as well as all designated locations.
6. All the Ahlmads / Asstt. Ahlmads posted in the Criminal Courts of Central District, THC, Delhi for necessary compliance.
7. For uploading on LAYERS.
8. For uploading on Website.



Administrative Officer (Judl.)
Administration Branch - II (HQs)
Tis Hazari Courts, Delhi.